

National Company Law Tribunal

Allahabad Bench

Allahabad

CP No.94(ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016.

NAME OF THE COMPANY: Nirmala Mahim Bhatt

V

Hotel Longdale Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 111 of the Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Siddharth Singhal	Advocate	Respondent 6.	Singhal
②	Jitendra Aratip Singh	Advocate	Respondent ①	Aratip

Order dated 16.09.2016

CP No. 94(ND)/2013 Nirmala Mahim Bhatt Vs. Hotel
Longdale Pvt. Ltd.

CP No. 93(ND)/2012 Kailash Sharma & Ors. Vs. Hotel
Longdale Pvt. Ltd & Ors.

Learned Counsel for petitioner Shri Siddharth Singhal in CP No. 93 and for respondent in CP 94 represented that the appeals are listed before the High Court on 17.09.2016 for hearing and that unless the appeals are disposed off, these matters cannot be taken up for final hearing. In view of that representation, the matter shall be listed on 11.11.2016.

List the matter on 11.11.2016.


SH. VSR AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)